ferees and umpires is being prepared through holding short courses.

(11) The coaching and training plans for preparation of our teams for 1982 Asian Games have been finalised by the Federations concerned. 3 camps lasting 6, 6 and 4 weeks respectively have been allowed at Government cost each year. In addition, there are 3 extra camps in a year at Government cost for the teams which are participating in an international competition abroad or in India.

(12) Diet allowance of the campers for Asian Games has been increased from Rs. 16/-per head per day to Rs. 19/-per head, per day.

रावी, व्यास और सतलुज नदियों के जल में राजस्थान का भाग

3634. **श्री वृद्धि चन्द्र जैन** : क्या सिंचाई मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि रावी, व्यास और सतलुज नदियों के जल में से राजस्थान को उसके निर्धारित हिस्से में बहुत कम जल मिल रहा है और जितना भी जल उसे मिलता है वह भी उसकी आवश्यकतानुसार समय पर नहीं मिलता है ;

(ख) क्या यह भी सच है कि राजस्थान सरकार के बार-बार प्रयास किये जाने के बावजूद सिंचाई विभाग और भाखड़ा व्यास प्रबन्ध मंडल राजस्थान को उसके हिस्से का पूरा जल समय पर नहीं दे सके है; और

(ग) यदि हां, तो क्या मंत्रालय इतना सहयोग देने को तैयार है जिससे राजस्थान को उसका पूरा भाग निश्चित रूप से मिल सके ?

सिंचाई मंत्रालय में राज्य मंत्री (श्री जियाउर्रहमान अंसारी) : (क) और (ख). भाखड़ा व्यास प्रबन्ध बोर्ड ने, जो सभी भागीदार राज्यों के जल का हिसाब रखता है, सूचित किया है कि सतलुज नदी से राजस्थान को जल की सप्लाई में कोई कमी नहीं हुई है । किन्तु 1.12.1980 से पहले की कुछ अवधियों में रावी और व्यास नदियों से राजस्थान को की जाने वाली जल की सप्लाई में कमी होने की सूचना मिली है परन्तु 1.12.1980 से 28.2.1981 तक की अवधि में जल की सप्लाई में कमी होने की कोई सूचना नहीं मिली है ।

(ग) केन्द्रीय सरकार ने रावी, व्यास और सतलुज नदियों से राजस्थान और लाभान्वित होने वाले अन्य राज्यों को अपेक्षित सिंचाई के लिए जल की अपेक्षित सप्लाई को यथासंभव सीमा तक सुनिश्चित करने के लिए हमेशा पूर्ण सहयोग दिया है और सभी संभव प्रयास किये है ।

रोहिणी आवासीय परियोजना के लिए अधिगृहीत की गई भूमि

3635. **श्री तारिक अनवर** :
श्री केशव राव पारधी :

क्या निर्माण और आवास मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि रोहिणी आवासीय परियोजना के लिए अभी तक न तो भूमि अधिगृहीत की गई है और न ही उसके लिए मुआवजा दिया गया है :

(ख) यदि हां, तो दिल्ली विकास प्राधिकरण द्वारा अब तक अधिगृहीत की गई भूमि क्षेत्र का ब्यौरा क्या है ;

(ग) अधिगृहीत भूमि के लिए मुआवजे का भुगतान पूर्णतः कब तक कर दिया जायेगा और

(घ) क्या मुआवजे के भुगतान से पूर्व ही विकास कार्य आरम्भ किया जा सकता है ?

संसदीय कार्य तथा निर्माण और आवास मंत्री (श्री भीष्म नारायण सिंह) : (क) से (घ) : यह सूचना एकत्र की जा रही है और सभा पटल पर रख दी जायेगी।

Research Scholars in M.A. (Linguistics Programme Centre

3636. SHRI JAGPAL SINGH: Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state:

(a) whether it is a act that M.A. (Linguistics) Programme in the Centre of English and Linguistics in School of Languages in Jawaharlal Nehru University was suspended.

(b) if so, the reasons therefor;

(c) the number of Research Scholars that were admitted in the Centre since its inception and the number of those who submitted their thesis (with titles thereof) and the number of such Research Scholars who left the Centre without completing their research work standing the reasons therefor; and

(d) the steps proposed to be taken by Government in the matter?

THE MINISTER OF EDUCATION AND SOCIAL WLEFARE (SHRI S. B. CHAVAN): (a) to (d). The information is being collected and will be laid on the Table of the Sabha in due course.

Kerala Agro-Industries Corporation

3637. SHRI M. M. LAWRENCE: Will the Minister of AGRICULTURE be pleased to state:

(a) whether the Central Government has treated the Kerala Agro-Industries Corporation as a Centrally sponsored scheme till 31st March, 1979;

(b) if so, what was the share capital contribution of the Central Government till that date;

(c) whether the Central Government paid the contribution in full; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND RURAL RECONSTRUCTION (SHRI R. V. SWAMINATHAN): (a) Yes, Sir.

(b) The share capital contribution of the Central Government till 31.3.1979 was Rs. 163,18,700.

(c) and (d). During the period from 1.4.1977 to 31.3.1979 the Government of Kerala requested the Central Government for equity contribution of Rs. 55,73,200 stating that the State Government would contribute Rs. 58 lakhs towards its share of the equity. However, the Committee on Papers Laid on the Table (Fifth Lok Sabha) had, during hearings in July, 1976, been critical of the defaulting Corporartions for their failure to bring their accounts upto-date and submit their annual reports in time for placing on the Table of the Lok Sabha and suggested that there should be no more release of funds to such Corporations by the Government of India. This position was brought to the notice of the State Government though a latter from the Union Minister of Agriculture to the Chief Minister, Kerala, dated 27.8.1976 and also to the Corporation through a letter dated 18.1.1978. Since the Corporation did not fulfil the requirement of timely submission of annual accounts and reports, the Central Government did not accede to the request of the Kerala Government.

Discontinuance of M. A. (English) in Jawaharlal Nehru University

3638. SHRI RASHEED MASOOD: Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state:

(a) whether it is a fact M.A. (English) programme has been discontinued in the Central of English Linguis-